

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt 18.11.2002

Call this matter for final disposal after showing it in the ready list. Rejoinder, if any, in the meantime.

*[Signature]*  
18/11/02

*[Signature]*  
Member

Order dated 11.12.02

Shri P.K. Padhi for the applicant submits that the Respondents have already sanctioned pension in favour of the applicant during pendency of this O.A. To this effect he has filed a Memo. In view of submission made by Shri P.K. Padhi, this O.A. has become infructuous and accordingly this O.A. is disposed of.

Shri A.K. Bose, Senior Standing Counsel is present and heard.

*[Signature]*  
Vice-Chairman

1) For hearing.

2) Rejoinder not filed.

Bench

My  
22/10/02

1) For hearing.

2) Rejoinder not filed.

Bench

My  
15/10/02

For hearing.

1) Rejoinder not filed.

Bench

My  
10/12/02

copy of order dt 11.12.02 issued to the counsel for both side.

*[Signature]*  
S.C. 16/12/02

My  
16/12/02